

(d) whether the Institute has been supplied with result of the investigation,

(e) whether the equipments and accessories with which investigations were carried are available here, and

(f) if so, whether Indian Research Workers have taken up the investigation?

The Minister of Health (Shri Kar-markar): (a) Yes

(b) The facilities available with the Neurophysiology Unit of the Indian Council of Medical Research which is working under the Professor of Physiology of the All India Institute of Medical Sciences were provided to the two research workers from abroad. A Research Fellow employed in this Unit was also deputed to assist them during their stay in India.

(c) and (d) The investigations carried out by these two workers were of a preliminary nature and will take some time to be completed. The two foreign scholars have promised to supply copies of their reports when ready.

(e) and (f) Yes. The equipments were handed over to the Indian Council of Medical Research who are continuing the investigation on their own.

Grants for Women's Hospitals in U.P.

3854. Shri Radha Mohan Singh: Will the Minister of Health be pleased to state

(a) whether any grants have been given to the Uttar Pradesh Government for aiding Women's hospitals run by voluntary associations, and

(b) if so, what is the amount sanctioned during the last three years?

The Minister of Health (Shri Kar-markar): (a) and (b). No grants have been given to the Uttar Pradesh Government for aiding Women's hospitals run by voluntary associations. However the following grants were sanctioned to Women's Hospitals run by

voluntary associations in Uttar Pradesh during the last three years:

	Rs	
Kamala Nehru Memorial Hospital, Allahabad	2,00,000	1956-57
St. Catherin's Hospital Kanpur	7,780	1957-58
	15,000	1958-59
Vrindaban Mahila Chikitsalaya, Vrindaban	5,000	1957-58

Acquisition of Land in Delhi for Construction of Road

3855. Shri Vajpayee: Will the Minister of Transport and Communications be pleased to state

(a) whether it is a fact that land on the ring road belonging to the cultivators of village Naraina in the Union territory of Delhi has been acquired for the construction of a temporary road pending the completion of the railway bridge,

(b) if so, the quantum of land thus acquired,

(c) whether the owners of the land have been paid some compensation;

(d) if so, the total amount of compensation paid, and

(e) the basis on which this compensation has been paid?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes

(b) 3.35 acres

(c) to (e) Compensation of Rs 585.24 NP for standing crop as fixed by the Land Acquire Collector Delhi has been paid. Award regarding compensation for use of land is awaited from him.

Dialling System for Trunk Telephones

3856. Shri Eam Krishan Gupta: Will the Minister of Transport and Communications be pleased to state:

(a) whether the dialling system for trunk telephone has been introduced;